

ITEM NO.6

COURT NO.1

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 4/2014 in Civil Appeal No(s). 7107/2012

VASANTLAL N SANGHAVI & ORS.

Appellant(s)/
Appellant(s)

VERSUS

SPL.LAQ OFFICER & ORS.

Respondent(s)

(for early hearing and office report)

Date : 26/09/2014 This application was called on for hearing
today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s)/

For Appellant(s)

Mr. Siddharth Bhatnagar, Adv.
Mr. S. Mohan, Adv.
Mr. T. Mahipal, Adv.

For Respondent(s)

Ms. U.H. Deshpande Adv.
Mr. S. Sukumaran, Adv.
Mr. Anand Sukumar, Adv.
Mr. Bhupesh Kumar Pathak, Adv.
Ms. Meera Mathur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Having regard to the age of petitioner No. 1,
list Civil Appeal for final hearing within three months
from today peremptorily.

Interlocutory Application No. 4 of 2014 is
disposed of.

(RAJESH DHAM)
COURT MASTER

(RENU DIWAN)
COURT MASTER